



Email

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/2921/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 30th May, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. ITS.01/2019/595 date 28.05.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 2(two) days on 06.06.2019 and 07.06.2019 along with station leave permission from the evening of 04.06.2019 (after court work) till the morning of 10.06.2019 (before court hour), as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence, the next senior most Judicial Officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

2923

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/2922-7A, dated 30.05.19

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.

30/5/19

JT. REGISTRAR (VIGILANCE)

Rolan